

(Disposal of Cases) for the month of April 2022

Name of Commercial Court	Case Sl. No.	Case no.	Date of institution	Date of disposal	Number of adjournments granted	Whether case management hearing done or not (yes/no)	Number of days between the date of institution and disposal	Number of days between the final hearing and judgement
	1	Title Suit/28/2021	23-12-2021	01-04-2022	2 (For Covid-19 pandemic Situation)	No	99	30 (due to covid - 19 situation and subsequent resolution of the Alipore Bar association)
	2	Misc Case/3/2021	24-09-2021	02-04-2022	3 (For Covid-19 pandemic Situation)	Yes	190	35 (due to covid - 19 situation and subsequent resolution of the Alipore Bar association)
	3	Money Suit/6/2021	15-02-2021	02-04-2022	4 (For Covid-19 pandemic Situation)	Yes	411	17 (due to covid - 19 situation and subsequent resolution of the Alipore Bar association)
	4	Money Suit/37/2021	24-12-2021	02-04-2022	2 (For Covid-19 pandemic Situation)	No	99	18 (due to covid - 19 situation and subsequent resolution of the Alipore Bar association)
	5	Title Suit/23/2021	17-11-2021	19-04-2022	3 (For Covid-19 pandemic Situation)	Yes	153	18 (due to covid - 19 situation and subsequent resolution of the Alipore Bar association)

Commercial Court at Alipore	6	Money Suit/28/2021	08-10-2021	19-04-2022	3 (For Covid-19 pandemic Situation)	Yes	193	6 (due to covid - 19 situation and subsequent resolution of the Alipore Bar association)
	7	Arbit. Case/4/2020	15-01-2020	20-04-2022	5 (For Covid-19 pandemic Situation)	Yes	826	117 (due to covid - 19 situation and subsequent resolution of the Alipore Bar association)
	8	Money Suit/20/2021	02-09-2021	21-04-2022	3 (For Covid-19 pandemic Situation)	Yes	231	30 (due to covid - 19 situation and subsequent resolution of the Alipore Bar association)
	9	Title Suit/31/2020	20-10-2020	28-04-2022	4 (For Covid-19 pandemic Situation)	Yes	555	73 (due to covid - 19 situation and subsequent resolution of the Alipore Bar association)
	10	Arbit. Case/6/2022	22-02-2022	28-04-2022	1 (For Covid-19 pandemic Situation)	No	65	55 (due to covid - 19 situation and subsequent resolution of the Alipore Bar association)
	11	Arbit. Case/3/2022	09-02-2022	29-04-2022	1 (For Covid-19 pandemic Situation)	No	79	4 (due to covid - 19 situation and subsequent resolution of the Alipore Bar association)
	12	Title Suit/9/2021	17-11-2021	06-04-2022	1	No	141 days	-

Commercial Court at Asansol	13	Money Suit/10/2021	22-03-2021	11-04-2022	6 (due to Covid- 19 pandemic Phase, no adverse order resolution of the Local Bar Association)	No	385 days	-
	14	Misc. Arbit. Case/11/2019	26-08-2019	27-04-2022	9 (due to Covid- 19 pandemic Phase, no adverse order resolution of the Local Bar Association)	No	975 days	9 days
	15	Arbitration Exe./5/2021	25-03-2021	27-04-2022	6 (due to Covid- 19 pandemic Phase, no adverse order resolution of the Local Bar Association)	No	398 days	-
	16	Arbitration Exe./7/2021	25-03-2021	27-04-2022	6 (due to Covid- 19 pandemic Phase, no adverse order resolution of the Local Bar Association)	No	398 days	-
	17	Misc. Arbit. Case/6/2021	09-04-2021	28-04-2022	8 (due to Covid- 19 pandemic Phase, no adverse order resolution of the Local Bar Association)	No	384 days	3 days
	18	Misc. Arbit. Case/9/2021	07-08-2021	29-04-2022	1	No	265 days	6 days
	19	Misc. Arbit. Case/1/2022	06-01-2022	30-04-2022	2	No	114 days	5 days
	20							
	21							
Commercial Court at Raigarhat	22	Misc Case 52/2021	10-11-2021	26-04-2022	2	No	167 Days	1 Days
	23	Misc Case 7/2022	15-02-2022	28-04-2022	1	No	72 Days	1 Days
	24	Misc Case 19/2019	19-09-2019	02-04-2022	9	No	926 Days	1 Days
	25	Misc Case 49/2021	04-10-2021	06-04-2022	2	No	184 Days	1 Days

	26	Misc Case 7/2021	13-01-2021	08-04-2022	1	No	450 Days	1 Days
	27	Misc Case 23/2019	26-09-2019	29-04-2022	1	No	946 Days	1 Days
Commercial Court at Siliguri	No Data provided Till Now							